NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (IB) No. 37/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

	Name of the Company		ICICI Bank LtdVs-Palogix Infrastructure Pvt. Ltd.			
	Under Section		7 IBC			
	No. Representa		nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date	
1. Ma V.V.V. Santay, Advorate) Ti Lag ash Logich 2. Ms Deepabali Dalta, Advord intervenos					12/148	
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ORDER

Ld. Advocate on behalf of Resolution Professional (RP) as well as Ld. Counsel for the corporate debtor and the intervener is present.

Ld. Advocate appearing on behalf of RP has filed the Progress Report, which may be taken on record.

List it on 11/01/2018 along with IA(IB) No. 450/KB/2017.

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(Jinan K.R.) Member (J)

Defendance In

(V.P.Singh) Member (I)

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